GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:2510 ANSWERED ON:27.08.2012 EXPORT OF SKIMMED MILK POWDER Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has lifted the ban on the export of skimmed milk powder;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether lifting the ban on the skimmed milk powder would have an inflationary impact on the domestic prices of milk and its products in the country;
- (d) if so, the reaction of the Government thereto;
- (e) whether the Government proposes to impose import duty and provide incentives to the exporters of skimmed milk powder in line with other farm products; and
- (f) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA)

- (a) Yes, Madam.
- (a) The ban on export of Skimmed Milk Powder has been lifted through Notification No.2 (RE 2012)/2009-2014 dated 8th June 2012.
- (c) & (d) The export of agricultural products depends on various factors including availability of surplus over and above the requirement of buffer stock including strategic reserve, concerns of food security, diplomatic/humanitarian considerations, international demand and supply situation, quality standards in the importing countries, varieties traded and price competitiveness, need to strike a balance between remunerative prices to the growers and availability of agricultural products to common man at affordable prices. The Government takes into consideration the above factors before deciding on the export of agricultural commodities.
- (e) & (f) At present, there is no formal proposal with the Department of Commerce to impose import duty on skimmed milk powder. Incentive under Vishesh Kriski and Gram Udyog Yojna (VKGUY) with a Duty Credit Scrip equivalent to 5% of FOB value of exports has already been allowed on export of Skimmed Milk Powder through Public Notice No. 4 (RE-2012)/2009-14 dated 8th June 2012. This incentive has been provided to make Indian exports of skimmed milk powder more competitive.